

DIVISION BENCH

O-157

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/25(KB)2021

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th April, 2021, 10:30 A.M

Name of the Company	ABIS SOFTWARE SERVICES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIESWEST BENGAL		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel/AR appeared through video conference:

ORDER

List this matter on **13.07.2021**.

ROC is directed to file its report within a period of four weeks.

Harish Chander Suri
Member (T)

Rajasekhar V.K.
Member (J)

vc